

**Central Administrative Tribunal  
Principal Bench**

**CP No.694/2018  
in OA No.813/2018**

New Delhi, this the 15<sup>th</sup> day of March, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mohd. Jamshed, Member (A)**

Vijay Kumar Singh, Asst. Labour Commissioner(A)  
Aged about 60 years  
S/o late Sh. Rajendra Singh  
R/o 51-A, DDA Flats, Mansarover Park  
Shahdara, Delhi-110032. ...Applicant

(By Advocate: Shri M.K. Bhardwaj)

Vs.

1. Sh. Anil Baijal  
Lt. Governor of Delhi  
Raj Niwas Marg  
Civil Lines, Delhi.
2. Dr. Dilraj Kaur  
Secretary-cum-Labour Commissioner  
Labour Department  
Govt. of NCT of Delhi  
5 Sham Nath Marg  
Delhi-110054. ...Respondents

(By Advocate: Shri Kapil Agnihotri)

**ORDER (ORAL)**

**Justice L. Narasimha Reddy:-**

This Contempt case has been filed alleging that the respondents did not implement the Order dated 30.05.2018 passed by this Tribunal in OA No.813/2018.

2. Today, learned counsel for the applicant has placed before us a copy of the order dated 28.02.2019, through which, the applicant has been re-designated as Deputy Labour Commissioner, as directed by the Tribunal. With this, the Order in the OA stands complied with. Therefore, the contempt case is closed. No costs.

**(Mohd. Jamshed)**  
**Member(A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/vb/